

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
CHANDNI COMMERCIALS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	Chandni Commercials Private Limited
2. Date of incorporation of corporate debtor	August 14, 2003
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2003PTC096775
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Address: Landmark, 5th Floor 228A, A.J.C. Bose Road, Kolkata, West Bengal, 700020, India. [Erst - while Registered Address: 9 Ezra Street, First Floor, Room No. 23, Kolkata, West Bengal India-700001.]
6. Insolvency commencement date in respect of corporate debtor	March 21, 2022 - Insolvency Commencement Date July 21, 2023: Date of Appointment of IRP July 27, 2023: Date of receipt of order by the IRP.
7. Estimated date of closure of insolvency resolution process	January 23, 2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Arun Poddar Regn No: IBB/IPA-001/IP-P02237/2020-2021/13387
9. Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address : 1 st Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal, 700026. Email Id : ca.arunpoddar@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Process Specific Address : Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703. Process Specific Email Id : cirp.chandni@ancoraa.com
11. Last date for submission of claims	10 August, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench -II has ordered the commencement of a Corporate Insolvency Resolution Process of the **Chandni Commercials Private Limited** on March 21, 2022, vide order no. C.P (IB) No. 684/ KB/ 2019 (Date of Appointment of IRP July 21, 2023, and Date of receipt of order by IRP is July 27, 2023).

The creditors of **Chandni Commercials Private Limited** are hereby called upon to submit their claims with proof on or before August, 10 2023, to the Interim Resolution Professional at the address mentioned in entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: July 28, 2023
Place: Kolkata

SD/-
Arun Poddar
Interim Resolution Professional
In the matter of Chandni Commercials Private Limited
IBBI Regn. No - IBB/IPA-001/IP-P02237/2020-2021/13387
AFA Valid till March 26, 2024

FOURTH REJIG IN LAST FEW YEARS

TCS reorganises senior management positions

Harrick Vin elevated as the new chief technology officer

FE BUREAU
Bengaluru, July 29

NEARLY TWO MONTHS after K Krithivasan took over as CEO of Tata Consultancy Services (TCS), the IT giant has rejigged its senior management personnel (SMP) positions. Executive vice-president and chief technology

officer Ananth Krishnan will no longer be an SMP after July 31 as he's set to retire in October, the firm said in a BSE filing on Saturday. As per the reorganisation, chief services innovation officer Dr Harrick Vin — a TCS fellow with over 30 years of experience in academia and industry — will take over as an SMP from August 1. Harrick earlier headed TCS Digitate. While Rajashree R would not be an SMP anymore, Shankar Narayanan, V Rajanna, Ashok Pai, Reguraman Ayyaswamy and Siva Ganesan



K KRITHIVASAN, CEO, TCS
It has become evident that TCS could deliver the best value to our customers by synergising our domain and contextual knowledge across units

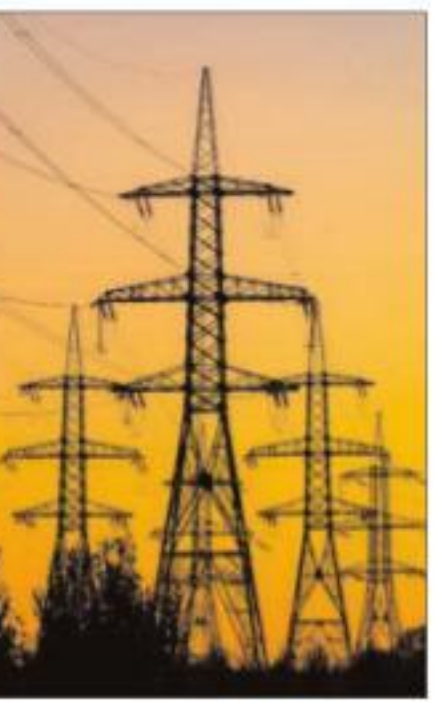
will be designated as SMPs from July 31, the company said. Shankar Narayan, who's had a three-decade stint with TCS, is senior vice-president of the company. He has served as global head of retail, CPG, travel and hospitality, head of TCS' UK and Ireland market, among other positions. Ashok Pai, senior vice-president and global head of the company's cognitive business operations (CBO), is credited with playing a big role in helping enterprises keep up with digital economy.

Reguraman Ayyaswamy, the firm's global head of the Internet of Things (IoT) and digital engineering units, has helped develop value-based solutions and services for accelerating integrated manufacturing and product development. Siva Ganesan, global head of the Microsoft business unit, is an industry veteran with over 32 years of experience with TCS, mainly in sales, operations, programme management, delivery and global account management.

Sebi: No plans to curb retail trading in derivative mkt

CAPITAL MARKETS REGULATOR Sebi said it is at an early stage of considering simplification of the process of onboarding clients by adoption of a risk-based approach. It said there is no proposal to curb retail participation in derivative markets. Sebi is also seeking curbing retail participation in derivative markets. —PTI

Power Grid approves raising ₹5,700 crore via bonds in FY24



MANISH GUPTA
New Delhi, July 29

POWER GRID CORPORATION'S board has approved raising up to ₹5,700 crore this fiscal in multiple tranches through issuance of unsecured bonds on a private placement basis, as per the information shared by the company with stock exchanges on Saturday. The funds raised will be used to part finance its capex requirement, for providing inter-corporate loans to wholly-owned subsidiaries, JVs and for general corporate purposes by securitisation of cashflows of four operational special purpose vehicles (SPVs) up to March 2034. The four SPVs are PowerGrid Bhuj Transmission, PowerGrid Khetri Transmission System, Power Grid Medinipur Jeerat Transmis-

sion System and PowerGrid Varanasi Transmission System. The state-owned power transmitter is raising ₹500 crore in the first tranche with a green shoe option of (additional) ₹1,400 crore. The central PSU incurred a capital expenditure of ₹9,212 crore and capitalised assets worth ₹7,413 crore on a consolidated basis during FY23. Its gross fixed assets, on a consolidated basis, stood at ₹270,107 crore as on March 31, 2023 as against ₹262,726 crore as on March 31, 2022.

As on March 31, 2023, the total transmission assets of PowerGrid and its subsidiaries stood at 174,110 ckm of transmission lines, 272 sub-stations and 499,360 MVA of transformation capacity. In FY23, the company along with its subsidiaries added 24,900 MVA transformation capacity, seven substations and 1,676 ckm transmission lines.

During the year, it acquired one intra state transmission system and 11 inter state transmission system TBCB subsidiaries for about ₹9,500 crore. On a consolidated basis, PowerGrid had posted a profit of ₹15,417 crore and total income of ₹46,606 crore for FY23 registering a year-on-year growth of 11% and 9% respectively (excluding exceptional items). Power Grid shares had ended 3.05% higher at ₹258.25 on the BSE on Friday.

NTPC Q1 profit up 9.4% to ₹4,066 crore

MANISH GUPTA
New Delhi, July 29

THE COUNTRY'S LARGEST power generator, NTPC on Saturday posted first quarter net profit of ₹4,066 crore on a standalone basis, an increase of 9.4% from ₹3,717 crore in Q1FY23. The total income during the quarter ending June 30, 2023 stood at ₹39,681 crore as against the corresponding previous period total income of ₹40,726 crore. On a consolidated basis, the total income of the group for Q1FY24 is ₹43,390 crore as against a total income of ₹43,561 crore in the year-ago quarter.

Profit after tax (PAT) of the group for Q1FY24 stood at ₹4,907 crore as against PAT of ₹3,978 crore in the year-ago period, an increase of 23.36%. The company, with a present group installed capacity of more than 73 gigawatt (GW), generated 103.98 billion units (BU) in Q1FY24 as compared to 104.42 BU in Q1FY23.

EAST COAST RAILWAY
Tender No. eT-M-KUR-PSASTNCLG-229-23
NAME OF WORK : CLEANING AND HOUSEKEEPING OF PALASA (PSA), ICHCHAPURAM & SOMPETA STATION INCLUDING PLATFORMS, YARD, TRACKS, OFFICE BUILDING, RESERVATION OFFICE, CONCOURSE AREA, CIRCULATING AREA, WAITING HALLS, YARD HOME SIGNAL TO HOME SIGNAL AND COLONIES OF PALASA, ICHCHAPURAM & SOMPETA INCLUDING COLLECTION, SEGREGATION AND DISPOSAL OF SOLID WASTE FROM STATION & COLONY TO THE NEARBY DUMPING YARD OR AS DIRECTED BY LOCAL MUNICIPAL AUTHORITIES FOR A PERIOD OF 3 YEARS (1096 DAYS).
Approx Cost of the Work (₹) : 8,14,36,416.63
EMD (₹) : 5,57,200/-, Tender Document Cost (₹) : 11,800/-, Period of Completion : 36 Months.
Bidding Start Date : 31.07.2023
Closing Date & Time : At 15:30 hrs. of 14.08.2023.
Manual offers are not allowed against this tender and any such manual offer received shall be ignored.
Complete information including e-tender documents of the above e-tender is available in website: <http://www.reps.gov.in>
Sr. Divisional Mechanical Engineer, Khurda Road

EAST COAST RAILWAY
File No. DRM/Engg/KUR/23-24/E-Tender/55
Dt. 26.07.2023
(1) Tender No. e-tender-CENTKUR-150-2023, Dtd. 21.07.2023
DESCRIPTION : VARIOUS P.WAY WORKS SUCH AS ATTENTION TO GUELED JOINTS AND SEJ, CASUAL RENEWAL OF RAIL, SLEEPERS, GRSP, GUELED JOINTS AND SEJ, WELDING OF RAIL JOINTS, LIFTING AND PACKING OF TRACK, PRE AND POST TAMPING WORKS AND OTHER SAFETY RELATED WORKS AT VARIOUS LOCATIONS UNDER THE JURISDICTION OF ASSISTANT DIVISIONAL ENGINEER / BHUBANESWAR OF KHURDA ROAD DIVISION.
Approx Cost of the Work (₹) : 287.21 Lakhs, EMD (₹) : 2,93,600.00, Completion Period : 11 (Eleven) Months.
(2) Tender No. e-tender-CENTKUR-152-2023, Dtd. 21.07.2023
DESCRIPTION : MISCELLANEOUS P.WAY WORKS SUCH AS SHALLOW SCREENING, LIFTING OF TRACK, THROUGH PACKING, WELDING OF RAIL JOINTS, PRE AND POST TAMPING WORK, OVER HAULING OF L.Cs, BOXING AND PROFILING OF BALLAST, CASUAL RENEWAL OF RAILS AND SLEEPERS AND OTHER P.WAY RELATED WORKS AT VARIOUS LOCATIONS UNDER THE JURISDICTION OF SENIOR SECTION ENGINEER (P.WAY) / DHENKANAL OF KHURDA ROAD DIVISION.
Approx Cost of the Work (₹) : 202.86 Lakhs, EMD (₹) : 2,51,400.00, Completion Period : 11 (Eleven) Months.
(3) Tender No. e-tender-CENTKUR-154-2023, Dtd. 21.07.2023
DESCRIPTION : EXECUTION OF CUTTING WORK FOR A LENGTH OF 1.00 KMS ON ROUTE-6 OF BHUBANESWAR YARD (UP LOOP LAKH PROPOSED 3RD MAIN LINE) OF KHURDA ROAD DIVISION.
Approx Cost of the Work (₹) : 39.41 Lakhs, EMD (₹) : 78,800.00, Completion Period : 04 (Four) Months.
(4) Tender No. e-tender-CENTKUR-159-2023, Dtd. 21.07.2023
DESCRIPTION : PROPOSED UPGRADATION OF LINGARAJ TEMPLE ROAD STATION OF KHURDA ROAD DIVISION.
Approx Cost of the Work (₹) : 531.70 Lakhs, EMD (₹) : 4,15,900.00, Completion Period : 06 (Six) Months.
(5) Tender No. e-tender-CENTKUR-160-2023, Dtd. 21.07.2023
DESCRIPTION : RENEWAL OF WORN OUT CURVE SWITCHES WITH NEW THICK WEB SWITCHES AT DIFFERENT YARDS UNDER SENIOR DIVISIONAL ENGINEER (CENTRAL) OF KHURDA ROAD DIVISION.
Approx Cost of the Work (₹) : 149.73 Lakhs, EMD (₹) : 2,24,900.00, Completion Period : 12 (Twelve) Months.
Tender Closing Date and Time : At 15:00 Hrs. of 11.08.2023 (For all the Tenders).
No manual offers sent by Post / Courier/ Fax or in person shall be accepted against such e-tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration.
Complete information including e-tender documents of the above e-tender is available in website: <http://www.reps.gov.in>
Note : The prospective tenderers are advised to visit the website 10 (Ten) days before the date of closing of tender to note any changes / Corrigendum issued for this tender.
Divisional Railway Manager (Engg), Khurda Road

पंजाब नैशनल बैंक Punjab National Bank
...मर्रोसे का प्रतीक! ...the name you can BANK upon!
E-AUCTION SALE NOTICE
Circle SASTRA Centre, Purulia, Module No. 55, Floor No. 5, Webel IT Park, Saheb Band, Purulia (WB), PIN- 723101 / Email id: cs8301@pnb.co.in
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002
Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

Lot No.	Name of the Branch Name of the Account Name & addresses of the Borrower/ Guarantors Account	Description of the Immovable Properties Mortgaged/Owner's Name (mortgagors of property (ies))	A) Dt. of Demand Notice us 13 (2) of SARFAESI ACT, 2002 B) Outstanding Amount (as on date of demand notice) C) Possession Date us 13 (4) of SARFAESI Act, 2002 D) Nature of Possession	A) Reserve Price (Rs. in Lakh) B) EMD (last date of deposit of EMD) C) Bid increase amount	Date/ Time of E-Auction	Details of the encumbrances known to the secured creditors
1.	Parent Branch: Vivekanand Nagar A) Baidya Nath Das B) Baidya Nath Das S/o Fatik Chandra Das Vill.+ PO-Dumdumi, PS - Purulia, Dist-Purulia WEST BENGAL- 723147 Mrs. Malati Das (Guarantor)W/o - Fatik Chandra Das Vill.+ PO-Dumdumi, PS - Purulia, Dist - Purulia WEST BENGAL- 723147	Land & building comprised in Gift Deed No. 3749 of 2018, J.L.No. 89, RS Khatian No. 231, Plot No1167, measuring 9.20 Decimal situated at Mouza-Dumdumi PO, Dumdumi, PS Purulia, Dist Purulia in the name of Mr Baidyanath Das S/o Mr. Fatik Chandra Das	A) 17-05-2022 B) Rs.11,23,140.05 (17-05-2022) C) 24-08-2022 D) Symbolic Possession	A) Rs. 17.10lakh B) Rs. 1.71 lakh (21-08-2023) C) Rs. 0.10 lakh	22.08.2023 From 11:00 AM to 04:00 PM	Not in the knowledge of Bank
2.	Parent Branch: Maliara A) M/s Bengal Infusion Private Limited B) M/s Bengal Infusion Private Limited, Regd Office- Sukanta Park, Deshdrohi, PO-Rajarhat, Gopalpur, Kolkata, WB - 700136 ; Factory Address- Vill + PO - Maliyara, PS- Barjora, Dist - Bankura, WB-722177. Mr. Shatrughan Burnwal (Director), S/o Sukhdeolal Burnwal, 46, Golaghat Road, Kolkata- 700048 Mr. Nakul Burnwal (Director), S/o Mathura Pd Burnwal, Pidi Kajora Colliery, Andai, Burdwan, WB- 713338 Mr. Amit Burnwal (Director), S/o Shatrughan Burnwal, 46, Golaghat Road, Kolkata- 700048 Mr. Bimal Saha (Director), S/o Late Brajendra Saha, Sukanta Park, Deshdrohi, Kolkata, WB- 700136 Mr. Pradip Vishwakarma (Director), S/o S P Vishwakarma, B-304, Ilird Floor, Ashaka Enclave, Raisen Road, Bhopal, MP- 462001 Mr. Dilip Adhikari (Director), S/o Late Mahadeo Adhikari, Vill & PO- Nityanandapur, Dist- Bankura, WB- 722177 Mr. Raj Kumar Khatal (Director), S/o Late O P Khatal, D/21, Rishikulp Bypass Road, Bhopal, MP- 462001 Mr. Malay Agasty (Director), S/o S K Agasty, Sabita Kutir, Fuljhore, Durgapur, WB- 722142 Mr. Chandan Agasty (Director), S/o S K Agasty, Sabita Kutir, Fuljhore, Durgapur, WB- 722142 Mr. Tapan Kumar Bajpayee (Director), S/o Shasadhar Bajpayee, Vill- Jalandpur, PO- Maliara, Dist- Bankura, WB- 722142 Mr. Malay Bajpayee (Director), S/o Madhusudan Bajpayee, Vill & PO- Maliara, Dist- Bankura, WB- 722142	Land & Building comprised in Deed No- 372/2005, including factory and machinery situated at J.L. No. 05, RL Khatian No- 3365(KR) and 3366(KR), L R Plot No- 2855 & 3817 measuring Area 1.01 Acres situated at Maliara, PS - Barjora, Dist - Bankura, WB in the name of M/s Bengal Infusion Pvt. Ltd.	A) 11-09-2013 B) Rs.3,15,67,203.25 (11-09-2013) C) 22-02-2023 D) Symbolic Possession	A) Rs. 179.50 lakh B) Rs. 17.95 lakh (21-08-2023) C) Rs. 0.10 lakh	22.08.2023 From 11:00 AM to 04:00 PM	Not in the knowledge of Bank
3.	Parent Branch: Borjora A) M/s TESCON B) M/s TESCON, VILL & PO- BORJORA, SCHOOLDANGA, BANKURA, BANKURA, WEST BENGAL- 722202 Mr. Sishir Nandi (Partner), School Danga, Partner- M/s TESCON, Vill & PO- Borjora, Dist- Bankura, West Bengal- 722202 Mr. Niranjan Nandi (Partner), C/o Sambhu Nath Nandi, Partner- M/s TESCON, Vill, PO & PS- Borjora, Dist- Bankura, West Bengal- 722202. Mr. Sandhya Nandi (Guarantor), C/o Sisir Nandi, M/s TESCON, School Danga, Vill & PO- Borjora, Dist- Bankura, West Bengal- 722202 Mr. Sadhana Nandi (Guarantor), C/o Niranjan Nandi, Guarantor- M/s TESCON, School Danga, Vill & PO- Borjora, Dist- Bankura, West Bengal- 722202 Mr. Ganesh Akhuly (Guarantor), C/o Basudeb Akhuly, Guarantor- M/s TESCON, Roy Colony, Vill & PO- Borjora, Dist- Bankura, West Bengal- 722202 Mr. Joba Akhuly (Guarantor), C/o Ganesh Akhuly, Guarantor- M/s TESCON, Roy Colony, Vill & PO- Borjora, Dist- Bankura, West Bengal- 722202	Security 1 Land comprised in Registered Deed No- I-1127 of 2005 dated 15-07-2005, J.L.No-46, R.S Plot No- 2018/5253, L R Plot No- 2368,2352/2972, Khatian No- 582 measuring 929 Sq ft, situated at Mouza- Borjora, PS Borjora Dist. Bankura in name of Mr. Niranjan Nandi and Mr. Sisir Nandi Security 2 Land comprised in Registered Deed No- I-878 of 2005 dated 14-06-2005, J.L. No- 46, R S Plot No- 1452, L R Plot No- 2256, 2258 & 2257, Khatian No- 2360 measuring 5.00 satak situated at Mouza- Borjora PS, Borjora, Dist Bankura in name of Sadhana Nandi Security 3 Land and building comprised in Registered Deed No- I-1192 dated 22-06-1988 LR Plot No. 2366 & 2626 RS Khatian No. 1326, LR Khatian No. 462 & 2084 measuring 5 1/2 satak and Registered Deed No. I-1773 dated 16-11-1999, J.L.No- 46, R S Plot No- 2018/5253, Khatian No. 1326 to 2103, measuring 1 and 13/20 satak situated at Mouza- Borjora PS, Borjora Dist Bakura in the name of Mr. Niranjan Nandi and Mrs. Sandhya Nandi Security 4 Land and building comprised in Registered Deed No- 748/2009 dated: 01-01-2009, J.L. No. 46, Khatian No. 2103, Dag No.1448 measuring 8.00 Satak situated at Mouza-Borjora, Dist Borjora in the name of Niranjan Nandi	A) 14/06/2022 B) Rs. 2,90,69,819.90 (14-06-2022) C) 30-08-2022 D) Symbolic	A) Rs. 8.60 lakh B) Rs. 0.86 lakh (21-08-2023) C) Rs. 0.10 lakh	22.08.2023 From 11:00 AM to 04:00 PM	Not in the knowledge of Bank
4.	Parent Branch: Purulia eUNI 1) M/s Baba Bricks Prop. Ajay Kumar Sarangi 2) Ajay Kumar Sarangi S/o late Ramkrishna Sarangi, Vill. Akarbaid, PO. Pundru, PS. Kenda Dist. Purulia, WB-723101	Land & Building comprised in Registered Deed No. 1890 of 2016, J.L. No.225, RS Khatian No. 210, RS & LR Plot No. 02, measuring 688.50 decimal situated at Mouza-Akarbaid, GP: Manara, PO. Pundru, PS. Kenda, Dist Purulia in the name of Ajay Kumar sarangi S/o Late Ramkrishna Sarangi	A) 14/06/2022 B) Rs. 2,90,69,819.90 (14-06-2022) C) 30-08-2022 D) Symbolic	A) Rs. 28.20 lakh B) Rs. 2.82 lakh (21-08-2023) C) Rs. 0.10 lakh	22.08.2023 From 11:00 AM to 04:00 PM	Not in the knowledge of Bank
5.	Parent Branch: Koltulpur Smt. Deblina Adhikary W/o Anirban Adhikary Vill. Panahar, Deopara, Koltulpur Dist- Bankura, West Bengal-722141	All that piece and parcel of land comprised in Registered Deed No- I-2494 of 2017, J.L. No- 100, Khatian No. 189, Plot / Dag No. 209, 210, 213, 214, 215 & 235 measuring 58.00 decimal situated at Mouza/ Paluskanri, PO. Deopara, PS. Koltulpur, ADSR Koltulpur Dist. Bankura in the name of Smt Deblina Adhikary W/o Anirban Adhikary	A) 16/02/2023 B) Rs. 25,59,973.83 (30/09/2022) C) 01/06/2023 D) Symbolic Possession	A) Rs. 15.60 lakh B) Rs. 1.56 lakh (11-09-2023) C) Rs. 0.10 lakh	12.09.2023 From 11:00 AM to 04:00 PM	Not in the knowledge of Bank
6.	Parent Branch: Bankura PNB 1) M/s M & D Trading Co., Prop. Goutam Pyne 2) Goutam Pyne S/o late Dinesh Chandra Pyne Choto Kali Tala, Rampur Road, Dist- Bankura, West Bengal-722103 Mr. Parimal Sannigrahi S/o Sasi Bhushan Sannigrahi (Guarantor) Sarat Palli, katjuridanga, Panchbaga, Dist-Bankura West Bengal-722101	Land & Building comprised in Deed No- 1-3357 of 2010, J.L. No. 211, Khatian No.14999, Plot No. 1975, measuring 4.30 Decimal situated at Mouza-Bankura, Holding No.20, Ward No. 10, Under Bankura Municipality, PO. Bankura PS- Bankura District- Bankura, (West Bengal) in the name of Mr. Goutam Pyne S/o late Dinesh Chandra Pyne	A) 14/06/2022 B) Rs. 33,26,617.66 (31/03/2022) C) 14/02/2023 D) Symbolic Possession	A) Rs. 36.80 lakh B) Rs. 3.68 lakh (11-09-2023) C) Rs. 0.10 lakh	12.09.2023 From 11:00 AM to 04:00 PM	Not in the knowledge of Bank

The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions.
1. The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS"
2. The particulars of Secured Assets specified in the Schedule herinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation.
3. The Sale will be done by the undersigned through e-auction platform provided at the Website www.mstcecommerce.com/auctionhome/ibapi/index.jsp For Lot No.1to 3 (Security 1 to 4 only) on 22.08.2023 and Lot no - 3 (Security 5 only), Lot No.4, 5, 6 on 12.09.2023 from 11:00 AM to 04:00 PM.
4. For detailed term and conditions of the sale, please refer www.ibapi.in, www.mstcecommerce.com/auctionhome/ibapi/index.jsp, <http://eprocure.gov.in/epublish/app> & www.pnbindia.in
Contact Person: Mr. Visheshwar Tigga, Senior Manager, Mob. No- 7542024770
Date: 30.07.2023, Place: Purulia

SHRISTI
Shruti Infrastructure Development Corporation Limited
Regd. Office: Plot No. X-1, 2 & 3, Block-EP, Sector-V, Salt Lake City, Kolkata 700091
CIN: L65922WB1990PLC049541, Ph. +91 33 4020 2020,
E-mail: investorrelations@shriscorp.com, Website: www.shriscorp.com
NOTICE TO SHAREHOLDERS
For transfer of equity shares to Investor Education and Protection Fund
This notice is hereby given pursuant to the provisions of the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016, as amended (the Rules) and Companies Act, 2013 (the Act).
Pursuant to Section 124(6) of the Companies Act, 2013 (the Act) read with Rule 6 of the Rules, all shares in respect of which dividends remain unclaimed/unpaid for seven consecutive years or more, shall be transferred by the Company to the Demat Account of IEPF Authority. Accordingly, all the shareholders whose dividend for the financial year 2015-16 onwards has remained unpaid/unclaimed the corresponding shares will be due to be transferred to Demat Account of IEPF Authority as per said Rules. The Company has sent individual notices at the latest available addresses of the shareholders, whose dividends are lying unclaimed for last 7 (seven) years, advising them to claim the dividends expeditiously. The Company has also uploaded full details of such shareholders including their name, folio number or DP ID/Client ID, etc. on its website i.e. www.shriscorp.com.
Accordingly, the concerned shareholders are requested to reply and claim all their unclaimed dividends before October 29, 2023. In case the Company does not receive any communication from the concerned shareholders by the aforesaid date, the Company shall with a view to comply with the requirements set out in the Rules, transfer the shares to the Demat Account of IEPF, without any further notice. No claim shall lie against the Company in respect of Unclaimed Dividend/Shares transferred to IEPF in compliance with the Rules.
Shareholders may note that once these shares are transferred to the IEPF by the Company, such shares may be claimed by the concerned shareholder only from IEPF authority by following the procedure prescribed under the aforesaid rules. For any clarification on this matter, shareholders may contact Company's Registrar and Transfer Agent, Kfin Technologies Limited, Selenium Tower B, Plot 31-32, Financial District, Nanakramguda, Hyderabad-500032, Tel.: 040 67161571, Fax: 040 23420814, email: einward.ris@kfinetech.com
The Company further request the shareholders holding shares in physical form to kindly update their PAN, Nomination, Bank and other KYC details, if not done already, for processing any service request by the RTA, Pursuant to SEBI Circular No. SEBI/HO/MIRSD/MIRSD-PoD-1/P/CIR/2023/37 dated March 16, 2023.
For Shruti Infrastructure Development Corporation Limited
Place : Kolkata
Dated : 28.07.2023
Krishna Kumar Pandey
Company Secretary

WELCAST STEELS LIMITED
CIN: L27104GJ1972PLC085827
Regd. Office: 115-116, G.V.M.M. Estate, Odhav Road, Ahmedabad 382 415
Ph. 079-22901078, Fax: 079-22901077.
Website: www.welcaststeels.com, Email: info@welcaststeels.com

UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE 2023

Sr No.	Particulars	Quarter Ended		Year Ended
		30.06.2023	30.06.2022	31.03.2023
		(Unaudited)	(Unaudited)	(Audited)
1	Total income from operations	1,936.59	4,328.65	9,391.79
2	Net Profit (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	78.71	438.50	239.58
3	Net Profit (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	78.71	438.50	239.58
4	Net Profit (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	58.90	401.70	264.02
5	Total Comprehensive Income for the period (Comprising Profit/Loss) for the period (after tax) and Other Comprehensive Income (after tax)	61.68	417.62	278.87
6	Equity Share Capital	63.82	63.82	63.82
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year			3467.26
8	Earnings Per Share (EPS) of (₹ 10/- each) (for diluted and discontinued operations) (a. Basic & Diluted EPS before Extra ordinary items (In ₹) b. Basic & Diluted EPS after Extra ordinary items (In ₹)	9.23	62.94	41.37

Note: The above is an extract of the detailed format of Financial Results for the Quarter ended June 30, 2023 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015. The Full format of the Financial Result for the Quarter ended June 2023 are available on the Stock Exchange website (www.bseindia.com) and Company's website (www.welcaststeels.com)
By Order of Board of Directors
For Welcast Steels Limited
Place: Hyderabad
Date: 29 July, 2023
(D.P. Dhanu) Chairman
DIN: 00168198

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF CHANDNI COMMERCIALS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Chandni Commercial Private Limited
2. Date of incorporation of corporate debtor	August 14, 2003
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2003PTC096775
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Address: Landmark, 5th Floor 228A, A.J.C. Base Road, Kolkata, West Bengal, 700020, India [First - while Registered Address: 9 Elm Street, First Floor, Room No. 23, Kolkata, West Bengal India-700001]
6. Insolvency commencement date in respect of corporate debtor	March 21, 2022 - Insolvency Commencement Date July 21, 2023: Date of Appointment of IPR July 27, 2023: Date of receipt of order by the IPR.
7. Estimated date of closure of insolvency resolution process	January 23, 2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Arun Poddar Regn No: IBBI/IPA-001/IPR02237/2020-2021/13387
9. Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 1' Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kalgait Near Rash Behari Moos, Kolkata, West Bengal, 700026. Email ID: arunpoddar@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Process Specific Address: Arun Poddar c/o Anarosa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, New Mumbai - 400 703. Process Specific Email ID: crp.chandni@anarosa.com
11. Last date for submission of claims	30 August, 2023
12. Classes of creditors, if any under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link https://bbi.gov.in/home/downloads Physical Address: NA.

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench -II has ordered the commencement of a Corporate Insolvency Resolution Process of the Chandni Commercial Private Limited on March 21, 2022, vide order no. C.P (IB) No. 654 / KB/ 2019 (Date of Appointment of IPR July 21, 2023, and Date of receipt of order by IPR is July 27, 2023).
The creditors of Chandni Commercial Private Limited are hereby called upon to submit their claims with proof on or before August, 10, 2023, to the Interim Resolution Professional at the address mentioned in entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.
Date: July 28, 2023
Place: Kolkata
Arun Poddar
Interim Resolution Professional
In the matter of Chandni Commercial Private Limited
IBBI Regn. No- IBBI/IPA-001/IPR02237/2020-2021/13387
AFA Valid till March 26, 2024



বিহারে পড়তে গিয়ে ছগলির ছাত্রের রহস্যজনক মৃত্যু

আলিপুরদুয়ারে বাড়বাড়ন্ত ডেঙ্গির, দু'সপ্তাহে আক্রান্ত ১৪

বনস্পতি দে • ছগলি

বিহারের কলেজে পড়তে গিয়ে রহস্যজনক মৃত্যু ছগলির ছাত্রের। কলেজ হোস্টেলের ছাদ থেকে পড়ে মৃত্যু হয়েছে বলে দাবি কর্তৃপক্ষের। কিন্তু এর পিছনে অন্য রহস্য রয়েছে বলে দাবি ছাত্রের পরিবারের। অভিযোগ, দুর্ঘটনা নয়, তেলে ফেলে দেওয়া হয়েছে। কলেজের তরফ থেকে কিছু খামাচাপা দেওয়ার চেষ্টা চলছে। অভিযোগ খতিয়ে দেখছে পুলিশ। পুলিশ জানিয়েছে, মৃত ছাত্রের নাম সুরমা সাত্তরা (২১)। শেওড়াফুলির জগবন্ধু মুখার্জি লেনের বাসিন্দা সূশান্ত সাত্তরার ছেলে সুরমা সাত্তরা ২০২০ সালে উচ্চ মাধ্যমিক পাশ করে। ২০২২ সালে বিহারের মুজাফফরপুর রাজেন্দ্র প্রসাদ 'এগ্রিকালচার ইউনিভার্সিটিতে' ভর্তি হন। সেখানে কলেজেরই হস্টেলে থাকতেন সুরমা। পরিবারের দাবি, ভোর রাতে কলেজ হস্টেল থেকে ফোন করা হয়। বলা হয় রাত তিনটে নাগাদ হোস্টেলের তিন তলার ছাদ থেকে পড়ে গিয়েছেন সুরমা। সুরমাকে প্রশান্ত মেমোরিয়াল চ্যারিটেবল



হাসপাতালে নিয়ে যাওয়া হয়। সেখানে চিকিৎসার অবস্থায় তাঁর মৃত্যু হয়। পূর্বা এপ্র্যাক্স ধরে বিকালের মধ্যে ছাত্রের বাবা কাকা বিহারে পৌঁছান। কিন্তু মুজাফফরপুর হাসপাতালে পৌঁছানোর আগে পাটনা কলকাতা রাজ্য সংস্কের

বক্তিরপুরপুর এলাকায় রাস্তায় অ্যান্ডুল্যাসে ছাত্রের দেহ এনে বাড়ির লোকের হাতে তুলে দেওয়া হয়। ছাত্রের আত্মীয় তিলকচন্দ্র মুখোপাধ্যায়ের বক্তব্য, হাসপাতাল থেকে প্রায় ১০০ কিলোমিটার দূরে মৃতদেহ হস্তান্তর করা হয় ময়নাতদন্ত করে। এটাতেই আমাদের সন্দেহ, এর মধ্যে রহস্য কিছু আছে। কিছু চাপা দেওয়ার চেষ্টা হচ্ছে। তাঁর দাবি, কলেজ কর্তৃপক্ষ জানিয়েছে যে সময়ের ঘটনা, তখন বিদ্যুৎ ছিল না। তাই পাঁচ-ছয় জন ছাত্র হস্টেলের ছাদে গিয়েছিলেন। সেখান থেকেই কোনওভাবে সুরমা পড়ে যান। কিন্তু কলেজ কর্তৃপক্ষের বক্তব্যে সস্তস্ত নন পরিবারের সদস্যরা। ছাত্রের বাবা সূশান্ত সাত্তরা বলেন, আমাকে ওর কলেজেরই কয়েকজন সিনিয়র ছাত্র বারবার বৈকালের চেষ্টা করছে এটা নিছক দুর্ঘটনা। কলেজ খুব দ্রুত সব রকম ব্যবস্থা নিয়েছে। একটা সাদা কাগজে ছেলের নাম লিখে দিয়ে দেয়। আমাদের বাড়ির লোক গেলো, বিহার থেকে দ্রুত দেহ এনে দিয়ে দেয়। সবটাই কলেজ কর্তৃপক্ষের ভূমিকা নিয়ে সিদ্ধান্ত ছাত্রের পরিবার।

নিজস্ব প্রতিবেদন, আলিপুরদুয়ার: আলিপুরদুয়ারে বাড়বাড়ন্ত ডেঙ্গির। এবছর এখনও পর্যন্ত জেলায় ডেঙ্গি আক্রান্তের সংখ্যা ৮১ জন। গত দু'সপ্তাহে জেলায় আক্রান্ত হয়েছেন ১৪ জন। জেলার মুখ্য স্বাস্থ্য আধিকারিক ডা সুমিত গঙ্গোপাধ্যায় বলেন, 'এখনও পর্যন্ত যা পরিসংখ্যান রয়েছে তাতে দেখা যাচ্ছে, গতবছর থেকে সামান্য বেড়েছে ডেঙ্গি আক্রান্তের সংখ্যা। তবে এতে উদ্বেগের কোনও বিষয় নেই। যে জায়গাগুলিতে ডেঙ্গি সংক্রমণ দেখা দিচ্ছে, সেখানে স্বাস্থ্যকর্মীরা সক্রিয়। রোগ মোকাবিলায় যে গাইডলাইন রয়েছে, সেটা সবাইকে মেনে চলার পরামর্শ দেওয়া হচ্ছে।' জেলা স্বাস্থ্য দপ্তর সূত্রে খবর, গত দু'সপ্তাহে জেলায় আক্রান্ত হয়েছেন ১৪ জন। তারাই



বর্তমানের অ্যান্টিবয় রোগী। শুধু জুলাই মাসেই ডেঙ্গিতে আক্রান্ত হয়েছেন ৩৮ জন। মে মাস নাগাদ জেলায় ডেঙ্গি আক্রান্তের সংখ্যা

আক্রান্ত হয়েছেন তারা বাইরে থেকে এসেছেন। তবে বর্তমানে ফলাফল থেকে পিছনে ফেলে ডেঙ্গি আক্রান্তের সংখ্যা শীর্ষে পৌঁছেছে মাদারিহাট বীরপাড়া ব্লক। এই ব্লকে এবছর এখনও ডেঙ্গিতে আক্রান্ত হয়েছেন ২৮ জন। ফলাফল ব্লকে সংখ্যাটা ২১ জন। মাদারিহাট-বীরপাড়া ব্লকের রামঝোরা চা বাগানে ডেঙ্গি আক্রান্তের সংখ্যা বেশি পাওয়া যাচ্ছে। অন্যদিকে, জেলার অন্য হাসপাতালের কোনও রোগী ডেঙ্গি আক্রান্ত হয়ে ভর্তি না থাকলেও বীরপাড়া রাজ্য সাধারণ হাসপাতালে ৪ জন ভর্তি রয়েছেন বলে স্বাস্থ্য দফতর সূত্রে খবর। ডেঙ্গি রোগে সচেতনতার প্রচারণা, বাড়ি বাড়ি গিয়ে খেঁজ, বেশি রক্ত পরীক্ষা, মশার লার্ভা নষ্ট করতে স্প্রে সহ নানা পদক্ষেপ করা হয়েছে ইতিমধ্যে।

পাচারের আগে নদিয়া থেকে ৪০ কেজি গাঁজা-সহ ধৃত ২

উত্তরপাড়ায় একটি স্কুলে পরীক্ষায় বসতে দেওয়ার দাবিতে অভিভাবকদের বিক্ষোভ

নিজস্ব প্রতিবেদন, নদিয়া: সীমান্তে গাঁজা পাচারের আগে নদিয়ায় প্রাপ্ত ২ যুবক। বাজেয়াপ্ত ৪০ কেজি গাঁজা। শনিবার জেলার কৃষ্ণগঞ্জ থানার পুলিশের বিশেষ টিম মার্জদিয়ার ঘোষ পাড়ায় এলাকায় একটি অটোতে তল্লাশি চালিয়ে এই বিপুল পরিমাণ গাঁজা উদ্ধার করে। চাক্ষু্য নদিয়ার কৃষ্ণগঞ্জ থানা এলাকায়। জানা গেছে, গোপন সূত্রে খবর পেয়ে শনিবার সকালে কৃষ্ণগঞ্জ থানার পুলিশের বিশেষ টিম মার্জদিয়ার ঘোষ পাড়ায় অভিযান চালায়। এদিকে সেই সময় কৃষ্ণগঞ্জের কাপিপুরের দুই যুবক অটো গাড়ি করে মার্জদিয়ার ঘোষ পাড়ার ভেতর দিয়ে সীমান্ত এলাকায় দিকে যাচ্ছিল। বাধা দেয় পুলিশ। গাড়ি থামিয়ে চলে তল্লাশি। সেই তল্লাশিতেই দুই যুবকের কাছে থেকে মোট ৪০ কেজি গাঁজা উদ্ধার হয়। দু'জনকে প্রেপার করে কৃষ্ণনগর আদালতে পাঠিয়েছে কৃষ্ণগঞ্জ থানার পুলিশ। ধৃত দুই যুবকের মধ্যে একজনের নাম বাসুদেব বিশ্বাস (২৪), অন্যজনের নাম দিলীপ দাস (২৩)। দু'জনেরই বাড়ি কৃষ্ণগঞ্জের কাপিপুরে। পাচারের উদ্দেশ্যেই সেগুলি নিয়ে যাওয়া হচ্ছিল বলে প্রাথমিক তদন্তে অনুমান পুলিশের। চলছে জিজ্ঞাসাবাদ।

নিজস্ব প্রতিবেদন, উত্তরপাড়া: ছেলেমেয়েরা স্কুলে আসে না। ফলে উপস্থিতির হার বেশ খারাপ। পরিস্থিতি বদলাতে কঠোর হয়েছে স্কুল। মধ্যশিক্ষা পর্যদের নিয়ম মেনে স্কুলে না আসা পড়ুয়াদের পরীক্ষায় না বসতে দেওয়ার সিদ্ধান্ত নিয়েছে। তাতেই বেজায় চটেছেন অভিভাবকরা। স্কুলে না এলেও সন্তানদের পরীক্ষায় বসতে দিতে হবে, এমন দাবি নিয়ে উত্তরপাড়ার অমরেন্দ্র বিদ্যাপীঠের প্রধান শিক্ষকের ঘরের সামনে বিক্ষোভ দেখালেন তারা। মধ্যশিক্ষা পর্যদের নিয়ম অনুযায়ী প্রতিটি পড়ুয়ার ৭৫ শতাংশ উপস্থিতি বাধ্যতামূলক। তার কম উপস্থিতি থাকলে স্কুল কর্তৃপক্ষ চাইলে তাকে পরীক্ষায় বসতে না দিতে পারে। ছগলির অমরেন্দ্র বিদ্যাপীঠের প্রধান শিক্ষক অভিঞ্জিৎ পালের

বক্তব্য, স্কুলের বহু ছেলেমেয়ে নিয়মিত ক্লাসে আসে না। তাই তাঁরা ঠিক করেছেন এই বছর মাসের উপস্থিতির হার ৫০ শতাংশ-এর কম সেই স্কুল পড়ুয়াদের প্রি-টেস্টে বসতে দেওয়া হবে না। আর এতেই ক্ষুব্ধ হয়ে ওঠেন অভিভাবকরা। প্রায়

কয়েকশো অভিভাবক প্রধান শিক্ষকের ঘরের সামনে জড়ো হয়ে প্রবল বিক্ষোভ দেখান। ক্লাস না করেও ছেলেমেয়েদের পরীক্ষায় বসতে দেওয়ার দাবি জানানো অভিভাবকদের সাফাই, স্কুলে এলেও নিয়মিত ক্লাস হয় না। শিক্ষকরা ক্লাসে না আসায় পড়াশোনা না করেই বাড়ি চলে যেতে হয় পড়ুয়াদের। তাই উপস্থিতির হার কমছে। এই অবস্থায় সকলকে পরীক্ষায় বসতে দেওয়ার দাবি জানান তাঁরা। যদিও উত্তরপাড়ার এই স্কুল কর্তৃপক্ষ পরিষ্কার জানিয়ে দিয়েছে, প্রতি বছর অভিভাবকরা একই ধরনের অনুরোধ করেন। কিন্তু প্রতিশ্রুতি দিলেও তাঁদের সন্তানরা নিয়মিত স্কুলে আসে না। তাই এবার কঠোর পদক্ষেপ করা হয়েছে, যাতে দীর্ঘ মেয়াদে ছেলেমেয়েদের ভালো হবে।



সিপিআইএম এর জয়ী প্রার্থীর যোগদান তৃণমূলে

নিজস্ব প্রতিবেদন, বনগাঁ: বাম-শিবিরে ভাঙন, সিপিআইএম এর জয়ী প্রার্থী যোগদান তৃণমূলে। পঞ্চায়েত নির্বাচনে আকাইপুর গ্রাম পঞ্চায়েতে মোট ৩০ টির মধ্যে ১৭ টি আসনে জয়ী হয়েছিল তৃণমূল। ১১ টি তে বিজেপি, ১টি সিপিএম এবং ১টি নির্দল জয়লাভ করে। শনিবার দুপুরে বনগাঁ সাংগঠনিক জেলা তৃণমূলের সভাপতি বিজিৎ দাসের হাত থেকে তৃণমূলের পতাকা হাতে তুলে নিয়ে যোগদান করলেন আকাইপুর গ্রাম পঞ্চায়েতের মাটিহারা গ্রামের ৪২ নম্বর আসন থেকে সিপিআইএমের জয়ী প্রার্থী হাসানুর মণ্ডল। এদিনের যোগদান পর্ব অনুষ্ঠিত হয় বাংলা সাংগঠনিক জেলার তৃণমূল কংগ্রেসের দলীয় কার্যালয়ে। এই বিষয়ে সন্ধ্যা তৃণমূলে যোগদানকারী হাসানুর মণ্ডল জানিয়েছেন যে মমতা বন্দ্যোপাধ্যায়ের হাতকে শক্ত করার জন্য এবং মাটিহারা গ্রামের মানুষের উন্নয়নের কাজ করার জন্য আমি তৃণমূলে যোগদান করেছি। এই নিয়ে তৃণমূলে জেলা সভাপতি বিজিৎ দাস বলেন, মমতা বন্দ্যোপাধ্যায়ের উন্নয়ন নিরীখে দাঁড়িয়ে হাসানুর মণ্ডল বাব্বার আমাদের কাছে আবেদন করেছিল মমতা বন্দ্যোপাধ্যায়ের উন্নয়নের অর্থ হতে চাই। আমরা দেখেছি ও ভালো ছেলে কাজ করবে সেই কারণেই আমরা গুকে দলে নিয়েছি। এই বিষয়ে বনগাঁ ব্লকের সিপিআইএমের এমিরা কমিটির সদস্য তাপস কুমার বিশ্বাস বলেন, যাতে পঞ্চায়েতের দুর্নীতি বিরোধীরা জানতে না পারে সেই কারণে তৃণমূল বিরোধীমূল্য করছে।



বালি তেলার মেশিনে তেল চুরি করার অভিযোগ

নিজস্ব প্রতিবেদন, পূর্ব বর্ধমান: খণ্ডঘোষ থানার পুলিশ ঘটনার তদন্ত শুরু করেন। গোপন সূত্রে খবর পেয়ে, খণ্ডঘোষ থানার পুলিশ খণ্ডঘোষ থানার এক ব্যক্তিকে প্রেপার করে শনিবার বর্ধমান আদালতে পেশ করে খণ্ডঘোষ থানার পুলিশ। পুলিশ সূত্রে জানা যায়, বেশ কয়েক মাস আগে থেকে খণ্ডঘোষ এলাকার বিভিন্ন বালি খাদান থেকে বালি তেলার মেশিনের তেল চুরির ঘটনা ঘটছিল। বালি খাদানের তরফ থেকে খণ্ডঘোষ থানায় লিখিত অভিযোগ দায়ের হয়। অভিযোগ পাওয়ার পর

খণ্ডঘোষ থানার পুলিশ ঘটনার তদন্ত শুরু করেন। গোপন সূত্রে খবর পেয়ে, খণ্ডঘোষ থানার পুলিশ খণ্ডঘোষ থানার এক ব্যক্তিকে প্রেপার করে। পুলিশ সূত্রে জানা যায়, বেশ কয়েক মাস আগে থেকে খণ্ডঘোষ এলাকার বিভিন্ন বালি খাদান থেকে বালি তেলার মেশিনের তেল চুরির ঘটনা ঘটছিল। বালি খাদানের তরফ থেকে খণ্ডঘোষ থানায় লিখিত অভিযোগ দায়ের হয়। অভিযোগ পাওয়ার পর

সামসীতে জাতীয় সড়কে পিকআপ ভ্যানের ধাক্কায় মৃত ১

নিজস্ব প্রতিবেদন, সামসী: মালদার সামসীতে জাতীয় সড়কে পিকআপ ভ্যানের ধাক্কায় মৃত ১ বাইক আরোহী। গুরুতর জখম আরও এক। শনিবার মর্মান্তিক ঘটনাটি ঘটেছে সামসী-আলাল রুটে ৮১ নম্বর জাতীয় সড়কের ওপর লক্ষ্মপুর তেল পাম্প সংলগ্ন এলাকায়। পুলিশ সূত্রে জানা গিয়েছে, মৃত বাইক চালকের নাম ইনসান আলি (২৬)। জখম বাইক আরোহীর নাম ফিরোজ আলি (২৭)। দু'জনেই রতুয়া-২ ব্রকের শ্রীপুর-২ পঞ্চায়েত এলাকার আজিমগড় গ্রামের বাসিন্দা। পরিবার সূত্রে জানা গিয়েছে, ইনসানের নতুন বাড়ির ছাদ ঢালাই ছিল রবিবার। তারজন্য টাকা পরিস্রা দরকার। তাই নিজের বাইকে ভাঙা ফিরোজকে সঙ্গে করে সামসী আসে।

নির্দল প্রার্থীকে সমর্থন করায় খুনের অভিযোগ

নিজস্ব প্রতিবেদন, নদিয়া: নির্দল প্রার্থীকে সমর্থন করায় তৃণমূল আশ্রিত দুষ্কৃতীদের বিরুদ্ধে খুনের অভিযোগ উঠেছে। পরিবারের অভিযোগ তাকে বাড়ি থেকে ডেকে নিয়ে গিয়ে খুন করা হয়েছে। এই প্রসঙ্গে নাকাশিপাড়া ব্লক তৃণমূল কংগ্রেস সভাপতি কনিষ্ঠ চট্টোপাধ্যায় বলেন, এই খুনের সঙ্গে তৃণমূলের কোনও যোগসূত্র নেই।

শুশনিগেড়িয়া এলাকায় তাণ্ডব চালান দাঁতালের দল

নিজস্ব প্রতিবেদন, বাড়গ্রাম: সাঁকরাইল ব্লকের শুশনিগেড়িয়া এলাকায় তাণ্ডব চালান দাঁতালের দল, পর্যাপ্ত ক্ষতিপূরণের দাবিতে রাস্তার নেমে পথ অবরোধে সামিল গ্রামবাসীরা। বাড়গ্রাম জেলা জুড়ে হাতির তাণ্ডব অব্যাহত রয়েছে আবারও হাতির হানায় ভাঙল বেশ কিছু মাটির বাড়ি, রাতে হাতির দল শুশনিগেড়িয়া এলাকায় তিনটি বাড়ি ও একটি অর্ধনগর বাড়ি ভেঙে চ্যালে ডাল খেয়ে তছমছ করে যার ফলে সাধারণ মানুষের বিলাস। মেলেনি পর্যাপ্ত পরিমাণে ক্ষতিপূরণ। হাতি তাড়ানো ও ক্ষতিপূরণের দাবিতে বারবার রাস্তায় নেমে বিক্ষোভ অপরোধের মাধ্যমে সর্বব হয়েছে বিভিন্ন এলাকার মানুষ। সর্বব হয়েছে এলাকাবাসী সাঁকরাইল ব্লকের চামটিভাড়া এলাকায় পথ অবরোধ করে বিক্ষোভ দেখালেন গ্রামবাসীরা। তাদের দাবি, হাতিকে এখান থেকে অন্যত্র সরাতে হবে এবং যে সমস্ত জিনিসের ক্ষয়ক্ষতি করেছে তার ক্ষতিপূরণ দিতে হবে।

সেখানে এটিএমে টাকা তুলে বাড়ির অভিযুক্ত খাচ্ছিল। সেইসময় পিকআপ ভ্যান তাদের বাইকের পিছনে ধাক্কা মেলে পালিয়ে যায়। ঘটনাস্থলেই বাইক থেকে ছিটকে পড়ে ইনসান ও ফিরোজ দু'ঘনীর পর স্থানীয়রা ছুটে আসে। রক্তাক্ত অবস্থায় দু'জনকে উদ্ধার করে চিকিৎসার জন্য সামসী গ্রামীণ হাসপাতালে নিয়ে আসা হয়। কর্তব্যরত চিকিৎসক ইনসানকে মৃত বলে ঘোষণা করে। এদিকে জখম ফিরোজের অবস্থা গুরুতর থাকায় উন্নত চিকিৎসার জন্য তাঁকে মালদা মেডিক্যাল কলেজ হাসপাতালে রেফার করা হয়। পুলিশ মৃতদেহ ময়নাতদন্তের জন্য মালদা মেডিক্যাল কলেজ হাসপাতালে পাঠানোর ব্যবস্থা করেছে।

বাদাবনে সৌর আলোর ব্যবস্থা, পাশে কলকাতা সোসাইটি ফর কালচারাল হেরিটেজ এবং সুপার শক্তি ফাউন্ডেশন

নিজস্ব প্রতিবেদন, কুলতলি: সুন্দরবন। যেখানকার মানুষের জীবন কাটে প্রতিনিয়ত সংকটকে ঘিরে। গ্রামগুলো জঙ্গল ও নদী সংলগ্ন হওয়ায় গ্রামবাসীদের বুকির মাত্রা অনেকটাই বেশি। এখানকার অন্ধকার রাস্তা যেন গ্রামবাসীদের কাছে এক প্রকার মারণফাঁদ। দক্ষিণ ২৪ পরগনা বনদপ্তর বিভাগের সহযোগিতায় কলকাতা সোসাইটি ফর কালচারাল হেরিটেজ এর সঙ্গে সুপার শক্তি ফাউন্ডেশন সেই এলাকায় ৩০টি সৌর বাতি বসানোর জন্য আর্থ্রহ দেখিয়ে এগিয়ে এসেছে। ইতিমধ্যেই ৫টি সৌর বাতি বসানো হয়েছে। শুক্রবার এই প্রকল্পের আনুষ্ঠানিক উদ্বোধন হয়, এরপর বাকিগুলো বিভিন্ন পর্যায়ে বাস্তবায়ন করবেন তারা। সুন্দরবনের কুলতলি রেঞ্জের দেবীপুর গ্রামের প্রায় ৪১৩৬ টি পরিবার এই রাস্তায় বসানো সৌর ল্যাম্পের সুবিধা ভোগ করতে পারবে। এই গ্রামগুলো সুন্দরবনের মূল এলাকা সংলগ্ন



হওয়ায় অন্ধকারে চলার পথে তারা ঘন ঘন সাপের কামড়ের শিকার হয়ে থাকে, যার ফলে নিয়মিত মৃত্যু বা গুরুতর আহত হয়। কুলতলি রেঞ্জ ডিরেক্টরেট ফরেস্টের, দক্ষিণ ২৪ পরগনার অধীনে পড়ে। সেখান থেকে

নিকটবর্তী সরকারি হাসপাতাল ৩৬ কিমি দূরে। সুন্দরবন বনবিভাগের ডিএফও (দক্ষিণ ২৪ পরগনা) শ্রী মিলন মণ্ডল বলেন, 'সুন্দরবন এলাকা একটি জাগাণ, যেখানে

সৌর বিদ্যুৎ উৎপাদন করবে। আমি এই প্রকল্পের জন্য কেএসসিএইচ এবং সুপার শক্তি ফাউন্ডেশনকে ধন্যবাদ জানাই।' অনুষ্ঠানে উপস্থিত সাই গ্রুপের সিএসআর নোডাল অফিসার ইশান্ত জৈন বলেন, প্রকল্পটি সুপার শক্তি ফাউন্ডেশনের মাধ্যমে বাস্তবায়িত হয়েছে, যা সিএসআর প্রকল্প-এ নিবন্ধিত। ৩০টি সৌর বাতি বসানোর ফলে অন্তত ৪০০০ এর বেশি পরিবার সরাসরি উপকৃত হবে। কলকাতা সোসাইটি ফর কালচারাল হেরিটেজ এর প্রতিষ্ঠাতা এবং সেক্রেটারি গুণ্ডন কর্মকার বলেন, 'কলকাতা সোসাইটি ফর কালচারাল হেরিটেজের মাধ্যমে আমরা গত ১৫ বছর ধরে সুন্দরবনে ম্যানগ্রোভ প্রায়টেশন, নারীর ক্ষমতায়ন, বৃত্তিমূলক দক্ষতা উন্নয়ন এবং বন বিভাগের সঙ্গে একত্রে জীবিকা উন্নয়নের বিভিন্ন প্রকল্পে কাজ করছি। প্রসঙ্গত, কলকাতা সোসাইটি ফর কালচারাল হেরিটেজ সস্ত্রটি জাতিসংঘের 'ইকোসক' পরামর্শমূলক মর্দাদায় সম্মানিত হয়েছে যা সারা বিশ্বে এনজিওগুলির জন্য একটি বিরল সম্মান।

ফর্ম এ সাধারণ ঘোষণা	
(২০১৬ সালের ইন্ডিয়ান প্রাইভেট আইন অনুযায়ী গঠিত হওয়া ইন্ডিয়া ইনকোর্পোরেটেড প্রাইভেট লিমিটেড কোম্পানি) এবং ইন্ডিয়ান প্রাইভেট লিমিটেড কোম্পানি আইন, ২০১৬ এর অধীনে)	
চাঁদনি কমার্শিয়াল প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অন্তর্ভুক্তির জন্য	
সম্পর্কিত বিবরণ	
১. কর্পোরেট উত্তরের নাম	চাঁদনি কমার্শিয়াল প্রাইভেট লিমিটেড
২. কর্পোরেট উত্তরের গঠনের তারিখ	১৪ আগস্ট ২০০৬
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট উত্তর গঠিত/নিবন্ধিত	রেজিস্ট্রার জেনারেল, কলকাতা
৪. কর্পোরেট উত্তরের কর্পোরেট আইডেনটিফিকেশন নম্বর	U51909WB2003PT096775
৫. কর্পোরেট উত্তরের রেজিস্ট্রার অফিস এবং প্রধান অফিস (যদি থাকে) ঠিকানা	রেজিস্ট্রার ট্রিকানা - শ্যামল, ৩৪ তল, ২২৮-এ, এ.সি.সি. স্টেড স্ট্রিট, কলকাতা, পশ্চিমবঙ্গ, ৭০০০২০, ভারত (যদিও রেজিস্ট্রার ট্রিকানা - ৯ এলাকা স্ট্রিট, ২৩ তল, রুম নং ২৩ কলকাতা, পশ্চিমবঙ্গ, ভারত - ৭০০০০১)
৬. ইনসোলভেন্ট প্রকল্প গ্রহণের তারিখ	মার্চ ২১, ২০২২ ইনসোলভেন্ট প্রকল্প গ্রহণের তারিখ জুলাই ২১, ২০২২ আইআরপি নিয়ন্ত্রণের তারিখ জুলাই ২১, ২০২২ - আইআরপি কর্তৃক অর্জিত গ্রহণ জারি তারিখ ২০, ২০২৪
৭. ইনসোলভেন্ট প্রকল্প গ্রহণের সময়সীমা	নাম - শ্রী অক্ষয় গোপাল রেজি. নং - IBB/IPA-001/HP-P02237/2020-2021/13387 নম্বর এবং নাম
৮. সামগ্রিক প্রকল্প পেশাদার হিসেবে স্বাক্ষরিত ইনসোলভেন্ট পেশাদারের রেজিস্ট্রেশন নম্বর এবং নাম	নাম - শ্রী অক্ষয় গোপাল রেজি. নং - IBB/IPA-001/HP-P02237/2020-2021/13387 নম্বর এবং নাম
৯. বেটেরে নিবন্ধিত রেজিস্ট্রার সার্বিক প্রকল্প পেশাদারের ঠিকানা এবং ইমেইল	ইমেইল আইডি: ca.anupoddar@gmail.com
১০. সামগ্রিক প্রকল্প পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেইল	প্রকল্পগ্রহণের সময়সীমা - ২৪ জুন, ২০২২
১১. দাবি দায়িত্বের শেষ তারিখ	প্রকল্পগ্রহণের সময়সীমা - ২৪ জুন, ২০২২
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সীমিত অধিকারের ২১ ধারার উপধারা (৬৬) এর (গ) পরিসরে অধীনে অংশগ্রহণকারী প্রকল্পের পেশাদার কর্তৃক নির্ধারিত	প্রকল্পগ্রহণের সময়সীমা - ২৪ জুন, ২০২২
১৩. সার্বিক শ্রেণিতে বিনিয়োগকারীগণের অন্তর্ভুক্তির প্রক্রিয়া হিসেবে স্বাক্ষরিত ইনসোলভেন্ট পেশাদারের স্বাক্ষরিত নাম (যদিও ইমেইল ঠিকানা)	প্রকল্পগ্রহণের সময়সীমা - ২৪ জুন, ২০২২
১৪. যে সম্পর্কিত বক্তৃত্তি এবং (যে) প্রায় সম্পর্কিত বক্তৃত্তিগণের বিস্তারিত	Web link: https://tbi.gov.in/home/downloads সর্বশেষ ঠিকানা - প্রকল্পগ্রহণের সময়সীমা - ২৪ জুন, ২০২২